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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/206/2016  
NAME OF THE PETITIONER(S) : A. Ramasubbu  
NAME OF THE RESPONDENT(S) : M/s ANRA Pharmaceuticals Private Limited & 2 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

Sm. Meera Mohideen  
for Jhm

Counsel for Petition



Keethi Krishna  
Akhil Jain  
For T. K. Bhaskar

Counsel for Respondent



**ORDER**

Counsel representing both the parties are present and prayed time for making submissions in relation to the stage of appeal pending before the NCLAT against the order passed by the Division Bench on 26.2.2017. Time extended at their request. Put up on 29.11.2017 at 10.30 A.M.

- sd -  
K Anantha Padmanabha Swamy  
Member (Judicial)